

paragraph 15 of the Report of the Joint Committee on the States Reorganisation Bill, 1956.

The extract is as follows:

**"Continuance of Central Administration of Bombay.**

I said that the provision in the Bill before Parliament providing for central administration of Bombay represented the Government's point of view and the Congress also agreed with it. There is nothing more to be said about it. I added, however, that, subject to the Central administration of Bombay, it was our intention to make some suitable arrangements to associate representatives of Bombay with this administration. I further added that after a certain period which might be about five years, the people of Bombay should have the opportunity to decide for themselves about their future. The method to be adopted for this purpose could be decided later in consultation with the people concerned."

**Shri Kamath (Hoshangabad):** I want a clarification....

**Mr. Speaker:**... Of the extract for which I am not responsible?

**Shri Kamath:** No, Sir, not of the contents of the statement. Considering that it is not customary, except in totalitarian countries, to make announcements of Government policy at party meetings, will the Prime Minister clarify and say whether this was made in his capacity as the Prime Minister or merely as a party leader?

**Mr. Speaker:** All this was asked yesterday.

**Shri Kamath:** But no answer was given yesterday, Sir.

**Shri S. S. More (Sholapur):** May I know whether it will be circulated to all the Members so that we can make use of it.

**Mr. Speaker:** It will form part of the debates. I shall see to it that it is circulated.

## BUSINESS OF THE HOUSE

**Shri Kamath (Hoshangabad):** Has the Minister of Parliamentary Affairs got anything to say about the programme of work for the next week? Today is Friday.

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** The House is sitting tomorrow. Whenever the House sits on Saturday, I propose to make that statement on Saturday.

## STATES REORGANISATION BILL —Contd.

**Shri M. S. Gurupadaswamy (Mysore):** Yesterday I was dealing with the question of Bombay. Most of the Members of the House feel that Bombay should belong to Maharashtra. I am sorry that the attitude of the Government, especially of the Prime Minister was strange and even unjust. The other day, the hon. Member, Shri C. D. Deshmukh made a historic statement giving us the truth behind the Bombay decision. I cannot improve upon his language but I may just draw the attention of the House to the statement of Shri Deshmukh. He said that the decision on Bombay was not the decision of Government. He also said:

"There was no consideration of the proposal in the Cabinet or even by circulation. There was no individual consultation with members of the Cabinet known to be specially interested, as for instance, myself. There is no record even of a meeting of a Committee of the Cabinet, and to this day no authoritative text of the so-called decision is available to the members of the Cabinet."

If this is a fact, I must say that the attitude of the Prime Minister is highly irresponsible. I may further say, if I am permitted to use the phraseology of H. G. Wells, that the policy of the Government in regard to the States reorganisation is a 'pitiful jumble of incoherent nonsense.'